Central Electricity Regulatory Commission
6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 71/TL/2025 **Dated: 12.3.2025**

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 & 15 of the Electricity Act, 2003 (the Act) has been made by **KHAVDA V-A POWER TRANSMISSION LIMITED**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 for the grant of a separate Transmission Licence to establish the Inter-State transmission system for the "Evacuation of Power from potential renewable energy zone in Khavda area of Gujarat under Phase-V (8 GW): Part A" on a Build, Own, Operate and Transfer Basis (hereinafter referred to as the 'transmission scheme/project'). The scope of the project for which a transmission licence has been sought is as follows:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Percentage of Quoted Transmission Charges recoverable on Scheduled COD of the Element of the Project	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1A.*	Establishment of 3000 MW, ± 800 kV KPS2 (HVDC) [LCC] terminal station (2x1500 MW) (Bipole-1) along with associated interconnections with 400 kV HVAC Switchyard*.	48 months for Bipole1 (2x1500 MW) and all other elements [mentioned at Sl. 1A, 2A, 3, 4, 5 & 6] and 54 months for Bipole 2 (2x1500 MW) [mentioned at Sl. 1B & 2B] (from date of SPV transfer.)	31.03%	All Elements (except Bipole 2 (2x1500MW)) are required to be commissioned simultaneously in 48 months as their utilization is dependent on commissioning of each other. The Bipole2 (2x1500MW) shall be commissioned in 54 months.
2A.*	Establishment of 3000 MW, ± 800 kV Nagpur (HVDC) [LCC] terminal station (2x1500 MW) (Bipole-1) along with associated interconnections with 400 kV HVAC Switchyard*			
1B.*	Establishment of 3000 MW, ± 800 kV KPS2 (HVDC) [LCC] terminal station (2x1500 MW) (Bipole-2) along with associated interconnections with 400 kV HVAC Switchyard*.		31.03%	
2B.*	Establishment of 3000 MW, ± 800 kV Nagpur (HVDC) [LCC] terminal station (2x1500 MW) (Bipole-2) along with associated interconnections with 400 kV HVAC Switchyard*			
3	±800 kV HVDC Bipole line (Hexa lapwing) between KPS2 (HVDC) and Nagpur (HVDC) (1200 km) (with Dedicated Metallic Return) (capable to evacuate 6000 MW with overload as specified)		37.94%	
4	Establishment of 6x1500 MVA, 765/400 kV ICTs at Nagpur S/s along with 2x330 MVAR (765 kV) & 2x125 MVAR, 420 kV bus reactors along with associated interconnections with HVDC Switchyard*. The 400 kV bus shall be established in 2 sections through 1 set of 400 kV bus sectionaliser so that 3x1500 MVA ICTs are placed in each section. The bus sectionaliser shall be normally closed and may be opened based on Grid requirement. • 765/400 kV, 1500 MVA ICT-6 (3 on each 400 kV section) (19 single phase units including one spare unit) • 765 kV ICT bays- 6 Nos. • 400 kV ICT bays- 6 Nos. (3 on each section) • 330 MVAR 765 kV bus reactor-2 Nos. • 125 MVAR 420 kV bus reactor-2 Nos. (one on each section) • 765 kV reactor bay- 2 Nos. • 765 kV line bay-4 Nos. • 400 kV reactor bay- 2 Nos. (one on each section) • 400 kV Bus sectionaliser- 1 Set • 110 MVAR, 765 kV, 1-ph reactor (spare unit for line/bus reactor)-1 No. Future Provisions at Nagpur: Space for: • 765/400 kV, 1500 MVA ICT- 4 (1 on 400 kV bus section-II & 3 on future 400 kV bus section-III) • 765 kV line bays along with switchable line reactors – 10 Nos. • 765 kV Bus Reactor along with bay: 2 No. • 765 kV Sectionaliser bay: 1 -set • 400 kV line bays along with switchable line reactor – 12 Nos. • 400 kV Bus sectionaliser- 1 Set • 400/220 kV ICT along with bays -9 Nos. (3 Nos. on 400 kV bus sections			

	• 400/220 kV ICT along with bays -9 Nos. (3 Nos. on 400 kV bus sections II & 6 Nos. on future bus section-III) • 400 kV Bus Reactor along with bay: 4 No. (1 each on 400 kV bus sections I & II and 2 on future 400 kV bus section-III) • 220 kV line bays: 16 Nos. • 220 kV Sectionalization bay: 2 set • 220 kV BC & TBC: 3 Nos. • 80 MVAR, 765 kV, 1-ph reactor (spare unit for line reactor)-1			
5	LILO of Wardha – Raipur 765 kV one D/c line (out of 2xD/c lines) at Nagpur			
6	Installation of 240 MVAR switchable line reactor at Nagpur end on each ckt of Nagpur – Raipur 765 kV D/c line • 240 MVAR, 765 kV switchable line reactors- 2 Nos. (at Nagpur end) • Switching equipment for 765 kV line reactor- 2 Nos. (at Nagpur end) • 80 MVAR, 765 kV, 1-ph reactor (spare unit for line reactor)-1 No.			

* The 400 kV interconnections (along with all associated equipment/ bus extension, etc.) between HVDC & HVAC switchyards shall be implemented by the TSP.

Scope w.r.t. 6000 MW, ± 800 kV HVDC [LCC] terminal station (4x1500 MW) at KPS2 & Nagpur has been split into 3000 MW, ± 800 kV HVDC [LCC] terminal station (2x1500 MW) Bipole-1 (Sl. 1A & 2A) and 3000 MW, ± 800 kV HVDC [LCC] terminal station (2x1500 MW) Bipole-2 (Sl. 1B & 2B) for sake of calculation of Percentage of Quoted Transmission Charges.

Note:

i. The 2x1500 MW poles shall emanate from 400 kV bus section 1 of KPS2 and terminate at bus section 1 of Nagpur. Similarly, the other 2x1500 MW poles shall emanate from 400 kV bus section 2 of KPS2 and terminate at bus section 2 of Nagpur.

ii. HVDC System will be designed considering 100% power reversal capability. The rated power transmission capacity as well as the rated transmission voltage shall be defined and guaranteed at the rectifier end of the AC yard.

iii. TSP of KPS2 shall provide space for the establishment of the HVDC system as per above scope.

iv. The implementation timeframe: 48 months for Bipole-1 (2x1500 MW) and all other elements except Bipole 2 (2x1500MW) and 54 months for Bipole-2 (2x1500 MW) (from the date of SPV acquisition).

2. The Central Transmission Utility of India Limited, vide its letter dated 4.12.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.

3. Based on the material available on the record, the Commission vide order dated 12.3.2025 in Petition No. 71/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.

4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Khavda IVA Power Transmission Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.

5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **24.3.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.

6. The application shall be taken up for the further hearing by the Commission on **25.3.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary